

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 7 / (MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

NAME OF THE PARTIES: M/s. Excel Telesonic India Pvt Ltd

SECTION OF THE COMPANIES ACT: 230-232 OF THE  
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Mira Lalani	Advocate	} <u>Mira</u>
2	Jitendra	Advocate	

3) Uttara Linnivasan Advocate Uttara Linnivasan  
(for Mascarenhas Group  
- Late Mr Mark Wilson Mascarenhas  
(applicant).

4) Kunal Kalariya Advocate Kunal Kalariya

By consent - adjourned to June 30, 2017  
Noted - April 12, 2017

Adjourned to 30/6/17  
with a direction to  
complete the requisite  
compliance on or before  
the next date.

Sd/-

M. K. Shrawat (17/4/17)  
Member (Judicial)  
Govt. of India  
National Company Law Tribunal  
Mumbai Bench, Mumbai